



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
Srinagar/Jammu.

Subject:-Enhancement of remuneration/honorarium of Research Assistants in the High Court of Jammu and Kashmir.

Reference: State Administrative Council Decision No.10/2/2018 dated 04-07-2018.

GOVERNMENT ORDER NO: 3815 -LD(A) of 2018.
D A T E : 09 - 07 - 2018.

Sanction is accorded to the enhancement of consolidated remuneration/honorarium for the post of Research Assistants created vide Government Order No.2213-LD(A) of 2016 dated 28-06-2016 read with Government Order No. 3347-LD(A) of 2017 dated 03-08-2017 from ₹15,000/- per month to ₹25,000/- per month.

This issues with the concurrence of the Finance Department for concurrence conveyed vide its U.O.NO.A/58(2002)-I-Part dated 26-04-2018.

By order of the Government of Jammu and Kashmir.

Sd/-
(Abdul Majid Bhat)
Secretary to Government,
Dated:- 09 -07-2018.

NO:LD(A)2004/115

Copy to the:-

1. Commissioner/Secretary to Government, General Administration Department.
2. Registrar General, J&K High Court, Srinagar.
3. Principal Secretary to Hon'ble Chief Justice, J&K High Court, Srinagar.
4. Director, Archives, Archaeology and Museums, J&K, Srinagar.
5. Director Finance, Department of Law Justice and Parliamentary Affairs.
6. OSD to Advisor In-Charge, Department of Law Justice and Parliamentary Affairs.
7. Private Secretary to Secretary to Government, Law Justice and Parliamentary Affairs information of the Secretary.
8. In charge Website, Department of Law Justice and Parliamentary Affairs.
9. Government Order file.
10. Concerned file.

(Ashish Gupta)

Deputy Legal Remembrancer

9/7/2018